

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

2

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/10/2016
NAME OF THE PETITIONER(S) : R. Krishnamurthy
NAME OF THE RESPONDENT(S) : M/s Samuthralakshmi Spinners (P) Ltd. & 4 others
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
(1)	Sai Vihari Mr. C. V. Vishnu	Counsel for P2	Sai Vihari
(2)	B. KARTHIKEYAN representing M/s. RISHIKESH & VANESH VENKAT	Counsel for R2 & R4	B. K.

ORDER

Counsel for P2 present. Counsel for R2 & R4 present. Both the counsel prayed time for reporting the outcome of the settlement talks between the parties. Put up on 17.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)

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